GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:291
ANSWERED ON:24.02.2010
ENVIRONMENTAL CLEARANCE FOR COAL PROJECTS
Paranipe Shri Anand Prakash

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that land acquisition and getting clearance from environment and forestry have been the main hurdles for time and cost overruns of coal projects;
- (b) if so, the details thereof along with the targets in terms of hectares fixed for coal mining in the Eleventh Plan and the areas so far acquired;
- (c) whether the Government have taken any measures to speed up coal mining at different levels to achieve the targets; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): Yes, Sir.
- (b): About 62,000 Ha of land is envisaged to be acquired by Coal India Limited (CIL) for coal projects under implementation and also for projects identified to be taken up during XI Plan. During the first two years of XI Plan, about 3,293 Ha of land has been acquired.
- (c)&(d): Ministry of Coal and the coal companies of CIL are regularly interacting with Ministry of Environment and Forests / State Governments to expedite the process of forest and environmental clearances and with the concerned State Governments for expediting land acquisition.